

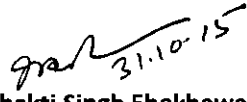
**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 02-11-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil First Appeal No. 53/09 Kamaruddin Vs. Nazir Mohammed	Anil Mehta	S.N. Kumawat
2	Sh. G.K. Garg, Sr. Advocate	S.B. Civil First Appeal No. 655/05 Kabiruddin Vs. Smt. Naziran	Dheeraj Singhal	A.S. Rathore
3	Sh. J.P. Sharma, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 606/13 Sunita Vs. Ganesh Kumar	R.M. Jain	Kapil Gupta
4	Sh. Onkar Singh Sharma, Rjs (Retd.)	D.B. Civil Misc. Appeal No. 2337/14 Raghubanadan Sharma Vs. Smt. Kumud Sharma	D.K. Garg	D.K. Dixit
5	Sh. A.K. Bajpai , Advocate	S.B. Civil Second Appeal No.385/09 Shambu Dayal Vs. Ram Babu	Rajneesh Gupta	J.P.Goyal
6	Sh. A.K. Bajpai , Advocate	S.B. Civil Misc. Transfer Application No.64/15 & 84/15 Reena Vs. Pankaj Kumar	Mahesh Chand	Amit Jindal
7	Sh. Arvind Kumar Pareek, Advocate	S.B. Criminal Revision Petition NO.1172/14 Zahid Noor Vs. Afsana	Sajid Ali	
8	Ms. Anita Aggarwal, Advocate	S.B. Cr. Revision Petition No.660/12 Vinod Kumar Vs. Anita	Ashvin Garg	Saransi Sani
9	Sh. Alok Garg, Advocate	S.B. Civil First Appeal No. 466/10 & 467/10 Kalyani Vs. Amba Lal	Vimal Kumar Jain	Praveen Jain
10	Ms. Anupama Chaturvedi, Advocate	S.B. Civil Second Appeal No. 393/10 Jai Prakash & Ors. Vs. Banwari lal and Ors.	L.L. Gupta	
11	Ms. Anupama Chaturvedi, Advocate	S.B. Cr. Misc. Bail Application No. 6948/15 Dayal Singh Vs. State	Rajeev Surana	Gurvinder Singh
12	Sh. Harish Kumar Tripathi , Advocate	S.B. Cr. Revision Petition No. 867/15 Dinesh Kumar Sharma Vs. Smt. Manju Jangid	Prahlad Sharma	Suresh Bundela
13	Sh. Sageer Ahammed, Advocate	S.B. Cr. Revision petititon No.641/02 Sarla Sharma Vs. Pushpa Devi	Sanjay Mehrishi	P.L. Hissaria

**NOTICE**

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
( Dr. Shakti Singh Shekhawat )  
Deputy Secretary  
(Action Plan & ADR)

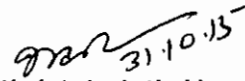
**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 03-11-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil Second Appeal No.682/09 Murti Mandir Raghunathji Vs. Rajendra Prasad	R.K. Agrawal	M.M. Ranjan
2	Sh. J.P. Goyal , Sr. Advocate	S.B. Civil Second Appeal No. 414/11 Ram Swaroop Vs. Sheoraj and Ors.	Arun Sharma	
3	Sh. Ajeet Bhandari, Advocate	S.B. Civil Frist Appeal No. 279/96 Laxmi Narayan Vs. Suraj Mal	Abhi Goyal	Kamala Jain
4	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Civil First Appeal No. 25/09 Bhagwati Devi & ors Vs. Jugal Kishore	R.K.Agrawal	Anil Yadav
5	Sh. Mohd. Hanif , RHJS (Retd.)	S.B. Civil First Appeal No.37/94 Arjun singh Vs. Chet Singh	K.C. Sharma	
6	Sh. Ramavatar Sharma , RHJS (Retd.)	S.B. Civil Second Appeal No. 195/10 Smt. Lalita Devi Vs. Beena Awasthi	Ajeet Bhandari	Shailesh Prakash Sharma
7	Sh. S.P. Mathur, Advocate	S.B. Civil Second Appeal No. 521/09 Ashok Kumar Vs. Gopal	D.K. Bhardwaj	Ajay Gupta
8	Sh. Ashok Sharma, Advocate	S.B. Civil Second Appeal No. 84/15 Phool Chand Raman Lal Vs. Smt. Rameshwari Devi	Anita Aggarwal	D.C. Gupta
9	Sh. Bhuvnesh Sharma Advocate	D.B. Civil Misc. Appeal No.3831/15 Kiran Vs. Harishankar	Rajesh Goswami	S.P. Sharma
10	Sh. Sunit Awasthi, Advocate	S.B. Civil Second Appeal No. 546/98 Mohammed Jamil Vs. Nagar palika Sangod	Sanjay Mehrishi	Shailesh Prakash Sharma
11	Sh. Sunit Awasthi, Advocate	S.B. Civil Second Appeal No. 400/2003 Shyamal Vs. Dinesh Kumar	Sanjay Mehrishi	Mahendra Singh
12	Sh. Raj Kumar Yadav, Advocate	S.B. Criminal Revision Petition No. 1331/2014 & 1332/2014 Ramjeevan Saini VS. State	J.P. Sharma	M.K. Kaushik

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By Order

  
( Dr. Shakti Singh Shekhawat )  
Deputy Secretary  
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